

Office of CCI&E in Pune

4966. SHRI V. N. GADGIL: Will the Minister of COMMERCE be pleased to state:

(a) whether Government have decided to open an office of the Controller of Imports and Exports in Pune; and

(b) if so, when it will start functioning there?

THE MINISTER OF COMMERCE AND TOURISM (SHRI ARUN KUMAR NEHRU): (a) and (b) Yes, Sir. It has been decided to open an Office of the Chief Controller of Imports and Exports at Pune. It is likely to start functioning shortly.

Modernisation of D.S.P.

4967. SHRI AMAL DATTA: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether all the sub-contractors of Birla Technical Services have been checked and approved by the consultants of Durgapur Steel Plant;

(b) whether the Durgapur Steel Plant authorities have a list of the sub-contractors/outside personnel engaged by Birla Technical Services for providing engineering and equipment design for modernisation of Durgapur Steel Plant; and

(c) if so, the details thereof?

THE MINISTER OF STEEL AND MINES AND THE MINISTER OF LAW AND JUSTICE (SHRI DINESH GOSWAMI): (a) Yes, Sir. Sub-contractors/vendors of Birla Technical Services (BTS) have been checked and approved by MECON - the Consultants of Durgapur Steel Plant modernisation project.

(b) Durgapur Steel Plant has a list of Sub-vendors of BTS who design, engineer and supply equipment. BTS does other works like basic engineering, civil and structural design in-house. Durgapur Steel Plant/SAIL have no knowledge of outside personnel engaged by BTS.

(c) Birla Technical Services have placed orders for supply of indigenous equipment on a number of indigenous manufacturers viz. M/s. Heavy Engineering Corporation, Mining and Allied Machinery Corporation, Siemens (I) Ltd., Menally Bharat, Elecon, Hindustan Motors, ACCO, etc.

Payment of Fees to Chartered Accountants by Banks

4968. SHRI JAYANTILAL VIRCHANDBHAI SHAH: Will the Minister of FINANCE be pleased to state:

(a) the fees/allowances being paid to Chartered Accountants by various banks for conducting internal inspections/audits;

(b) whether these fees/allowances differ from bank to bank;

(c) when these allowances/fees were last revised;

(d) whether Government propose to revise these fees/allowances; and

(e) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL SHASTRI): (a) to (c) The Reserve Bank of India has reported that the internal inspections/audits of the banks are done by the individual banks through their own inspection departments firms of Chartered Accountants and the terms of appointment of such firms of Chartered Accountants are decided by the banks themselves depending on the size of the branch, volume of business, audit work-load etc.

(d) and (e) Does not arise in view of reply to parts (a), (b) and (c) above.

Branch of CCI&E at Jamnagar (Gujarat)

4969. SHRI CHANDRESH PATEL: Will the Minister of COMMERCE be pleased to state:

(a) whether Government propose to open a branch of the Chief Controller of Imports and Exports at Jamnagar (Gujarat);

(b) if so, the details thereof; and

(c) when the said office is likely to be set up?

THE MINISTER OF COMMERCE AND TOURISM (SHRI ARUN KUMAR NEHRU): (a) to (c) There is no such proposal under consideration of the Government.

Pay Scales of Junior Accountants and Junior Accounts Officers

4970. SHRI N. DENNIS: Will the Minister of FINANCE be pleased to state:

(a) whether on the recommendations of Comptroller and Auditor General/Comptroller General of Accounts, the Junior Accountants/Junior Accounts Officers have been given 80:20 upgradation in the higher scale of pay with effect from 1st April, 1987;

(b) if so, whether any proposal was made to Government by C&AG/CGA for proportionate higher scale of pay for Pay and Accounts Officers/Audit Officers, and

(c) if so, the action taken by Government in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL SHASTRI): (a) Yes, Sir.

(b) and (c) Yes, Sir. The Comptroller and Auditor General of India has made a recommendation that 80% posts of Audit/Accounts Officers may be placed in a higher scale of Rs. 2200-4000 and this is under consideration.

Income Tax Raid at Premises of Copper Wire Manufacturers, Bombay

4971. SHRI PHOOL CHAND VERMA: Will the Minister of FINANCE be pleased to state:

(a) whether the Income tax raids were carried out in January, 1990 at the various premises of the Copper Wire Manufacturers, etc.,

(b) if so, the Details thereof;

(c) whether the entire investigation had been transferred from D.D.I. Bombay office to C.B.D.T. office at New Delhi; and

(d) if so, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL SHASTRI): (a) and (b) Searches were conducted under Section 132 of the Income-tax Act in the month of January, 1990 at the premises of certain manufacturers of copper wire and allied products listed below and persons closely connected with them:

- (i) M/s. Jyoti Wire Industries.
- (ii) M/s. Bharat Insulation Company.
- (iii) M/s. Atlas Wires Ltd.
- (iv) M/s. National Wires & Metal Industries.
- (v) M/s. Shaswat Trading Co. Ltd.

In the course of these searches unaccounted assets of the value of Rs. 73.05 lakhs were seized. The persons searched have disclosed unaccounted income of Rs. 2.19 crores, in their statements recorded under section 132(4) of the Income-tax Act.

(c) and (d) No, Sir. These cases have been centralized in Bombay for carrying out concerted investigation.

[*Translation*]

Post of Khalasi in Steel Plants

4972. SHRI PRAHLAD SINGH PATEL: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether Government have revised the minimum educational qualification for the post of Khalasi in the steel plants;

(b) if so, the details thereof; and